

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: Dynastyrj Infrastructure Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VIKAS AGRAWAL	PCS	Applicant	VIKAS
2.				

C APPEAL NO.184/ALD/2020

Sh. Vikas Agarwal, PCS for the Appellant and Sh. Shivendra Bahadur, CGSC for the ROC Gaurav Mahajan for IT Department are present.

Ld. Counsel for the Income Tax Department and ROC states that the hard copy of the petition has not been served by the Appellant.

Ld. PCS for the Appellant states that although the copy of the petition has already been served upon the the Ld. CGSC for the ROC and Income Tax Department but he will serve the copy of the petition again to the Standing Counsel for the Income Tax Department and ROC within 48 hours.

Accordingly, put up on 30th April, 2021 before the Regular Court.

Sd-

Dated : 22.03.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kumud Narayan
(P.S.)